

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:21st November, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 144/2016(CZ) (M.A.No.1015/16)	Afsar Khan Vs. State of M.P. & 18 Ors.	Mr. Joseph Thomas, Adv.	
2.	Original Application No. 146/2016(CZ)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 ors.	Mr. Shreyas Dharmadhikari, Adv.	
FOR HEARING				
3.	Original Application No. 22/2015(THC)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
4.	Original Application No.05/14(CZ) (M.A.No.554/16)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Dr. Subhash C.Pandey, Appli. Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Ajay Gupta, Adv. Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani,Adv.	
5.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
6.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. Akhil Sinlate, Adv. Mr. S.N.Kumawat, Adv. Mr. Anupam Chaturvedi, Adv. Mr. Sandeep Singh, Adv. Mr. Ayush.Dev Bajpai, Adv. Mr. Ayush Dev Bajpai, Adv.	

7.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. Ajay Kr. Jain, Adv. Ms. Alankrita Sharma, Adv. Mr. Hari Krishan Saini, Adv. Mr. H.L.Raghav, Adv. Mr. Akhil Simlote, Adv. Mr. Ajay Rajawat, Adv. Mr. Manish Tomar, Adv.	
8.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 39/2015 (CZ) (M.A.No.701/16)	Vinayak Parihar (Sand Mining, Narmada) Vs State of M.P. & 5 Ors	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushendra Kaurav, Adv. Mr. Qasim Ali, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv.	
11.	Original Application No. 62/2016(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sanjiv Mishra, Adv.	
12.	Original Application No. 114/2015(CZ) (M.A.No.1017/16)	Vinayak Parihar (Sand Mining, Sitareva) Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.R-6	
13.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
14.	Original Application No. 01/2016(CZ)	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv. Mr. Rohit Tuteja, Adv. Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	
15.	Original Application No. 14/2016(THC)	Udda Lal Vs. State of Rajasthan & 5 Ors.	Mr. Sachin K. Verma, Adv. Mr. Rohit Tuteja, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
16.	Original Application No. 76/2015(CZ) (M.A.No.978/16)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	

FOR COMPLIANCE			
17.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.
18.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Praveen Balwara, Adv. Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.
19.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Yash Vidhyarthi, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
20.	Original Application No. 57/2013 (CZ) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4

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